

(b) Yes, Sir.

(c) It is envisaged to build up a fleet of about 500 deep sea fishing vessels during 7th Five Year Plan period.

(d) Some of the important steps being taken for augmenting the deep sea fishing fleet through a judicious mix of indigenous, imported and chartered fishing vessels are :-

- (i) Clearance of import applications by an Inter Ministerial Fishing Vessel Acquisition Committee.
- (ii) Providing funds on soft terms for acquisition of indigenous and imported fishing vessels.
- (iii) Providing 33% subsidy on the cost of indigenously built deep sea fishing vessels.

Observance of holiday on 9 May, 1986
by Mother Dairy

933. DR. G. VIJAYA RAMA RAO:
DR. CHINTA MOHAN :
SHRI MANIK REDDY :

Will the Minister of AGRICULTURE
be pleased to state :

(a) whether 9 May, 1986 was declared a paid national holiday on account of birth centenary of Rabindranath Tagore;

(b) if so, whether Government orders in this regard were followed by Mother Dairy, Delhi, and if not, the reasons therefor; and

(c) whether any representations from workers were received by Government in this regard ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE
AND COOPERATION IN THE MINIS-
TRY OF AGRICULTURE (SHRI
YOGENDRA MAKWANA) : (a) A

No, Sir. It was only a closed holiday (in addition to the Gazetted holiday) in all Government of India offices including Industrial Establishments.

(b) Mother Dairy authorities had checked up with some of the other Public Sector Units like I.O.C., E.I.L., N.T.P.C. B.H.E.L. As they were not observing 9th May, 1986 as a holiday, the Mother Dairy also did not declare a holiday on 9th May. The position was explained to the Employees' Union when they had taken up the matter and subsequent to the discussion, the Employees' Union did not raise the issue again.

(c) No, Sir.

Second T. V. Channel at Calcutta

934. SHRI SATYAGOPAL MISRA :
Will the Minister of INFORMATION
AND BROADCASTING be pleased to
state :

(a) the present position of the setting up of second T.V. Channel at Calcutta Doordarshan Kendra;

(b) the details thereof; and

(c) the reasons for delay in this regard ?

THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI A.K. PANJA):
(a) and (b) The order for the 10 Kilo-
watts Transmitter for Calcutta's 2nd Chan-
nel TV service has been placed on the
indigenous manufacturers from whom the
supply is expected by mid 1987. Subject
to this, the 2nd T.V. Channel is likely to
be commissioned by September, 1987.

(c) Does not arise.

Cases of plantation labourers pending
in Labour Courts/Tribunals in Assam

935. SHRI BHADRESWAR TANTI :
Will the Minister of LABOUR be pleased
to state :

(a) the number of cases of plantation labourers, pending for disposal in the Labour Courts and Industrial Tribunals in Assam;

(b) the total number of cases disposed of during the year 1985-86;

(c) the total number of labourers and industrial courts in Assam;

(d) whether Government propose to set up Labour Administrative Tribunal for plantation workers in Assam abolishing the jurisdiction of the Labour Courts and Industrial Tribunals; and

(e) if so, the details thereof and if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (e) The matter primarily relates to State Government of Assam which is the appropriate authority in the matter. Therefore, the relevant information is not maintained in the Central Government.

Visit of Central teams to flood affected States

936. SHRI H. N. NANJE GOWDA:
SHRI S. M. GURADDI :
SHRI G. S. BASAVARAJU :
SHRI SODE RAMAIAH :
SHRI MAHENDRA SINGH :
SHRI UTTAM RATHOD :
DR. PHULRENU GUHA :
PROF : RAMKRISHNA MORE :
SHRI RAMASHRAY PRASAD SINGH :
SHRI BALWANT SINGH RAMMOOWALIA :
SHRI K. N. PRADHAN :
SHRI KALI PRASAD PANDEY :

SHRI SYED MASUDAL HOS-SAIN :

SHRI HANNAN MOLLAH :

SHRI R. S. MANE :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether any Central teams visited flood-affected States such as Andhra Pradesh, West Bengal, Assam, Uttar Pradesh, Bihar, etc. to assess the damage caused by recent floods there;

(b) if so, the main recommendations made;

(c) the extent of damages caused to land, crop and cattle and the loss so suffered, State-wise;

(d) the assistance sought and made available to those States;

(e) whether any additional demand was made by those States; and

(f) if so, the action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Central teams have visited the flood affected States of Andhra Pradesh, Kerala, Rajasthan, Punjab, Maharashtra, Uttar Pradesh, West Bengal, Madhya Pradesh, Haryana and Pondicherry.

(b) to (d) A statement indicating the State-wise extent of damages caused to life and property due to floods is given below.

Details of Central assistance sought by the flood affected States so far are as under :-